

11

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/39/2017
NAME OF THE PETITIONER(S) : SOUTHERN MICA PRODUCTS LIMITED
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

O1. V. NAGARAJAN
PCS for petitioner
9940111058

FCS 5626
CP 3288

V. Nagarajan

ORDER

Shri V Nagarajan, PCS, representing the applicant present. Report of ROC is awaited. The Registry is directed to send a notice to the ROC. Put up on **14.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)